

Cont Case (C) No.1 of 2012

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably
due to Bandh call given by some sections of the public.

Passed over for the day.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

COP No.18 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri P Nongbri, Advocate, present for the writ
petitioner/applicant.

None of the counsel for the respondents is present
probably due to Bandh call given by some sections of the
public.

List this matter on 28.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

ITA No.1 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably due to Bandh call given by some sections of the public.

List this matter on 28.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

ITA No.2 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably
due to Bandh call given by some sections of the public.

List this matter on 28.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC No. 13 of 2012
IN WA No.2 of 2012

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri ND Chullai, Sr. GA, present for the applicant.

Shri P Nongbri, Advocate, present for the
respondent.

Adjourned at the request of Shri P Nongbri,
counsel for the respondent.

List this matter on 30.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC No.131 of 2013
IN COP (C)No. 1 of 2012
WA(C)No. 50 of 2010

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably due to Bandh call given by some sections of the public.

Passed over for the day.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC 215 of 13
IN WP(C) No.68 of 2012

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the applicant is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondent No. 3.

Shri VGK Kyntha, Sr. Advocate, present for the respondents No. 4 and 5.

List this matter on 15.11.2013 for final hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC No. 88 of 13
IN Cont Case (C) No.1 of 2012

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably due to Bandh call given by some sections of the public.

Passed over for the day.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC No. 238 of 2012
IN WA No.2 of 2012

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri ND Chullai, Sr. GA, present for the applicant.

Shri P Nongbri, Advocate, present for the
respondent.

Adjourned at the request of Shri P Nongbri, counsel
for the respondent.

List this matter on 30.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC No. 327 of 13
IN WA No.36 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter before another Bench without one of
us (Hon'ble Mr Justice TNK Singh).

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC No. 328 of 13
IN WA No.36 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter before another Bench without one
of us (Hon'ble Mr Justice TNK Singh).

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC No. 25 of 2013
IN WP(C) No.16 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the writ petitioner is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondents.

List this matter on 25.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC(WP(C)No. 171 of 13
IN WP(C) No.87 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably due to Bandh call given by some sections of the public.

Passed over for the day.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC No. 282 of 2013
IN WP(C) No.247 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the applicant is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondents.

List this matter on 25.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC 294 of 2013
IN WP(C) No.262 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably due to Bandh call given by some sections of the public.

List this matter on 25.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC No. 310 of 13
IN WP(C) No.203 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the writ petitioner is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondents.

List this matter on 25.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC No. 507 of 2012
IN WP(C) No.356 of 2012

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the applicant is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondent No. 1.

List this matter on 25.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

MC No.508 of 12
IN WP(C) No.359 of 2012

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably due to Bandh call given by some sections of the public.

Passed over for the day.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

PIL No.1 of 2011

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the writ petitioner is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondents No. 1 to 4.

Passed over for the day.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

PIL No.4 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the petitioners is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondents.

Passed over for the day.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

Service Tax Appeal No.3 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably due to Bandh call given by some sections of the public.

List this matter on 30.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WA No.34 of 2010
IN WP(C)No.108 of 2006

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably due to Bandh call given by some sections of the public.

List this matter on 30.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WA No.36 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this matter before another Bench without one of
us (Hon'ble Mr Justice TNK Singh).

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WA No.46 of 2009
IN WP(C)No. 192/191 of 2008

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri ND Chullai, Sr. GA, present for the appellant.

Shri B Bhattacharjee, Advocate, present for the
respondents No. 1 and 2.

List this matter on 28.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WA No.2 of 2012
IN WP(C)No. 415 of 2010

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri ND Chullai, Sr. GA, present for the
appellant.

Shri P Nongbri, Advocate, present for the
respondent.

Adjourned at the request of Shri P Nongbri,
counsel for the respondent.

List this matter on 30.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WP(C) No.16 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the writ petitioner is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondents.

List this matter on 25.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WP(C) No.68 of 2012

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the writ petitioner is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondent No. 1.

Shri VGK Kynta, Sr. Advocate, present for the respondents No. 2 and 3.

List this matter on 15.11.2013 for final hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WP(C) No.87 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably
due to Bandh call given by some sections of the public.

Passed over for the day.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WP(C) No.129 of 2011

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri P Nongbri, Advocate, present for the writ
petitioner.

None of the counsel for the respondents is present
probably due to Bandh call given by some sections of
the public.

List this matter on 30.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WP(C) No.203 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the writ petitioner is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondents.

List this matter on 25.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WP(C) No.204 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the writ petitioner is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondents.

List this matter on 25.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WP(C) No.247 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the writ petitioner is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondents.

List this matter on 25.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WP(C) No.262 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably due to Bandh call given by some sections of the public.

List this matter on 25.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WP(C) No.264 of 2013

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the writ petitioner is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondents.

List this matter on 25.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WP(C) No.356 of 2012

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably due to Bandh call given by some sections of the public.

Shri ND Chullai, Sr. GA, present for the respondent No. 1.

List this matter on 25.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13

WP(C) No.359 of 2012

21.10.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel for the parties is present probably due to Bandh call given by some sections of the public.

Passed over for the day.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
21.10.13